POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS/BENEFICIAL OWNERS OF

UNNO INDUSTRIES LIMITED (UIL)

(Formerly "Patni Foods and Beverages Limited")

Present Regd. Office: Reliable Business Centre, Office No.213, Oshiwara, Jogeshwari (West) , Mumbai ,Maharashtra ,400102
Tel: 022-66989401, Email: unnoindustries@gmail.com
(**Regd. Office at the time of PA**: 607, Laxmi Plaza, Laxmi Industrial Estate, New Link Road, Andheri (West), Mumbai - 400 053 Tel: (022) 66989400, (022) 65659994, Fax No. 6698 9400, E Mail: unnoindustries@gmail.com)

The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Friday, August 12, 2012, Corrigendum to PA on Wednesday, June 12, 2013 and closure of Open Offer to the Shareholders of UIL.

1	Name of the Target Company	Unno Industries Limited			
2	Name of the Acquirers, including PACs, if any	**Main Acquirers** Touchwin Commercial Private Limited Shri. Narendra Kumar Gangwal & Shri. Pradeep Patni **Persons Acting in Concert (PACs)** None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Purva Share Registry (India) Pvt. Ltd			
5	Date of Opening of the Offer	Thursday, October 10, 2013			
6	Date of Closure of the Offer	Tuesday, October 29, 2013			
7	**Details of Acquisition**	**Proposed in Letter of Offer**		**Actuals**	
a	**Offer Price** Fully paid up (F.V. Re. 1/-) Partly Paid Up	 Rs.3/25 No partly paid Shares		 Rs.3/25 N.A.	
b	Shareholding of Acquirers prior to Public Announcement(PA) (The % shown are as on date of PA)	0(0.00%)		0(0.00%)	
c	Shares being acquired by Acquirers through Share Purchase Agreement, if any (The % shown are as on date of PA)	0(0.00%)		0(0.00%)	
d	Shares acquired after PA, if any	0(0.00%)		0(0.00%)	
e	Shares acquired in the Open Offer	8,52,85,750 (20%)		1000(0.0002%)	
f	Size of open Offer (No of Shares X Offer price)	Rs.27,71,78,687.50		Rs.3,250/-	
g	Shares if any acquired after PA (excluding Shares allotted upon exercise of Warrants as given under 'e' above) but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired			NIL NA NA NA	
h	Post Offer Shareholding of Acquirers Fully Paid	8,52,85,750 (20%)		1,000(0.0002%)	
i	Pre and Post offer Shareholding of Public @	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	Fully paid Shares	33,49,48,750 (78.5474%)	24,96,63,000 (58.5474%)	33,49,48,750 (78.5474%)	33,49,38,750 (78.5472%)
8.	Date of despatch of consideration and delay if any.	Completed on Thursday, November 07, 2013 by way of Electronic Transfer (NEFT). No delay. No interest is due and payable on account of any delay in dispatch of consideration.			
9	Position of Escrow Account	The Securities held in Escrow Account as well as Security Deposit held with Bank, being 1% of the consideration payable, are yet to be released to the Acquirers. Will be released shortly.			
10	Status of Investor complaints	No Investor Complaints.			

@ The Post Offer Public holding given under 7(i) above is excluding the holding of the Acquirers as given in 7(e). The holding of Acquirers will be clubbed with Public holding in any future reporting by the Target Company.

The Acquirers and each of the Directors of Touchwin Commercial Private Limited (one of the Acquirers) accept full responsibility for the information contained in this Public Announcement.

Issued on behalf of Acquirers by Manager to the Offer

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED

SEBI Regn. No. INM 000010163
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Adj. Western Express Highway Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 2613 6460/61, Fax No. (022) 2618 6966
Contact Person : Shri. R. Ramakrishnan

on behalf of the Acquirers
Touchwin Commercial Private Limited, Shri. Narendra Kumar Gangwal
&
Shri. Pradeep Patni

Place : Mumbai
Date : November 07, 2013